

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II from 2018 Batch (First Batch)**

**(06.08.2018 to 31.08.2018)**

**(Fourth Week – 27.08.2018 to 31.08.2018)**

DATE/ DAY	SESSION – I 10.00 am to 10.30 am	SESSION – II 10.30 am to 11.45 am	SESSION – III 12.00 noon to 1.00 pm	SESSION – IV 2.00 pm to 3.00 pm	SESSION – V 3.15 pm to 4.15 pm	SESSION – VI 4.30 pm to 5.30 pm
27.08.2018 (Monday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Journey of Execution Petitions (Contd.....) – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Journey of Execution Petitions – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Discussion on exercise relating to Interim custody of property and framing of charge – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Recording of evidence in criminal cases – By Sanjeev Kalgaonkar, Director, MPSJA	Mock Trial on Criminal Side – on recording of evidence – By Participants and Officers of the Academy <i>(Distribution of Exercise relating to Criminal Judgment II - to be submitted on 28.08.18 before 10:00 am)</i>
28.08.2018 (Tuesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Hindu Succession Act, 1956 and Amendment Act, 2005 (Contd.....) – By Sanjeev Kalgaonkar, Director, MPSJA	Hindu Succession Act, 1956 and Amendment Act, 2005 – By Sanjeev Kalgaonkar, Director, MPSJA	Discussion on issues relating to cases under Ss 279, 337, 338 and 304A IPC – By Shri Vidhan Maheshwari, Assistant Director, MPSJA	Discussion on exercise relating to accused statement and Criminal Judgment – I – By Shri Awdhesh Ku. Gupta, Faculty Senior, MPSJA	Mock Trial on Criminal Side – on recording of evidence – By Participants and officers of the Academy
29.08.2018 (Wednesday)	Discussion on material/ recap of preceding day's learning – By Officers of the Academy	Key issues relating to offences under Arms Act, Excise Act, Motor Vehicle Act and Police Act (Contd.....) – By Shri Yashpal Singh, O.S.D., MPSJA	Key issues relating to offences under Arms Act, Excise Act, Motor Vehicles Act and Police Act – By Shri Yashpal Singh, O.S.D., MPSJA	Discussion on issues relating to offences of theft – By Smt. Sangeeta Yadav, Faculty Junior, MPSJA	Discussion on exercise relating to Criminal Judgment – II – By Shri Sudeep Kumar Shrivastava, Additional Director, MPSJA	Mock Trial on Criminal Side - on recording of evidence u/s 164 CrPC and Adjournments – By Participants and officers of the Academy
30.08.2018 (Thursday) & 31.08.2018 (Friday)	Special Session on – Values, Morals, Ethics and Conduct of a judge – By Hon,ble Mrs. Justice R. P. SondurBaldota, Former Judge of High Court of Bombay & Former Director, Maharashtra Judicial Academy & Madam Aruna Raje Patil, Eminent Speaker on Social Issues					

**(Followed by Valedictory Session on 31.08.2018)**

- Note:** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.  
(2) The Time Table is subject to change as per exigencies.  
(3) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**